



2026:AHC:27967

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 1291 of 2026

Gajram Singh Retired Head Constable

.....Petitioner(s)

Versus

State Of U.P. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Sanjeev Kumar
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

In Re: Correction Application No.2 of 2026

1. By way of correction application, correction has been sought in the order dated 30.01.2026 in para-3 line no.4 for deletion of the number '353' while substituting it with '358' and for deletion the sections '323, 324' while substituting it with '223, 224'.

2. The correction application is **allowed** accordingly.

February 9, 2026

N.S.Rathour

(Vikas Budhwar,J.)